

## LOK SABHA DEBATES

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LOK SABHA

Thursday, July 26, 1973/Sravana 4,  
1895 (Saka).

The Lok Sabha met at Eleven of  
the Clock.

[Mr. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Visit to Mongolia by a Bombay Industrialist and Cinema House Proprietor for Purchase of Horses

\*61. PROF. MADHU DANDAVATE: Will the Minister of DEFENCE be pleased to state:

(a) whether an industrialist and a proprietor of a big Cinema House in Central Bombay visited Mongolia to purchase horses for defence purposes, and

(b) if so, whether he possessed special qualifications for the purpose?

THE MINISTER OF STATE (DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) No. Sir

(b) Does not arise.

PROF. MADHU DANDAVATE: I would like to know whether one Mr. Golcha has been to Mongolia. Obviously, he must have gone with a passport; if he had, what reasons did he offer for taking a trip to Mongolia?

SHRI VIDYA CHARAN SHUKLA: We are not concerned with people who  
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go to Mongolia or to any other country for various purposes. As far as defence purposes are concerned, no Mr. Golcha has gone to Mongolia either officially or unofficially with our knowledge, and are not aware of any such visit by any industrialist, much less Mr. Golcha.

PROF. MADHU DANDAVATE: He has said that they do not know whether one Mr. Golcha had gone to Mongolia or not. In case he does not know whether he had gone, how can he say with such confidence that he had not gone there officially?

SHRI VIDYA CHARAN SHUKLA: I have not said that I do not know whether Mr. Golcha went or not. I am saying that we know that Mr. Golcha, or any other industrialist for that matter, has not gone to Mongolia for defence purposes. Mr. Golcha or any other industrialist might have gone to Mongolia for other purposes, but as far as defence purposes are concerned, no Mr. Golcha or any other industrialist has gone there.

श्री मधु लिख्ये : अध्यक्ष महोदय : यह भी हो सकता है कि क्यों कि पासपोर्ट देने का काम शायद विदेश मंत्रालय करता है और उस मंत्रालय को उन्होंने कहा होगा कि इस काम के लिये जा रहे हैं, और उस के लिये इजाजत मिली होगी। तो क्या मंत्री महोदय का यह फर्ज नहीं होता कि विदेश मंत्रालय से जानकारी हासिल करें जवाब देने के पहले? अध्यक्ष महोदय, आप स्वयं जानते हैं कि बम्बई के एक बड़े स्मगलर को बर्बर के द्वारा वह समाजसेवी है इस नाम पर पासपोर्ट दिलाया गया था। तो इस तरह की बातें होती हैं। मैं सुरक्षा मंत्रालय पर कोई आरोप नहीं लगा रहा हूँ, लेकिन हो सकता है कि विदेश

मंत्रालय से इस बहाने पासपोर्ट बनवाया हो और वह मंगोलिया गये हों ?

**श्री विद्या चरण शुक्ल :** हर तरह से जांच पड़ताल कर ने के बाद ही यह जवाब उत्तरदायित्वपूर्ण तरीके से दे रहे हैं, पूछताछ करने के बाद ही जवाब यहाँ दिया जा रहा है कि इस तरह का कोई व्यक्ति या कोई दूसरा व्यक्ति हमारे सुरक्षा मंत्रालय से संबन्धित कार्यवश कभी मंगोलिया नहीं गया ।

**अध्यक्ष महोदय :** ठीक है जबर्दस्ती थोड़े ही भेज देंगे ।

### Efforts made to maximise Coal Production and Streamline its Distribution

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\*62. SHRI DHARAMRAO AFZALPURKAR:

SHRI RANABAHADUR SINGH:

Will the Minister of STEEL AND MINES be pleased to state what measures have been taken by Government to maximise coal production and streamline its distribution so that domestic consumers, brick burners, small-scale industries etc. may get it at reasonable price and in adequate quantity?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): All the Coal Mines have been nationalised except for a few captive collieries of two peival sector Steel Plants, with a view to meeting the coal requirements of essential industries and developing the coal resources in a rational and scientific manner. Investment plans are being formulated to increase the production of coal from the present level of 76 million tonnes to 143 million tonnes per annum by 1978-79.

The Railways are making special efforts to provide more wagons for the movement of coal to domestic consumers, brick burners and small scale

industries. Movement of coal for these consumers in block rakes is being encouraged. Scheme for the opening of dumps at important locations all over the country under the aegis of the State Governments is being pursued. The Coal Mines Authority have opened a dump at Calcutta. This Organisation and the Bharat Coking Coal Ltd. intend opening servicing centres at all important cities. Round the clock loading in trucks for movement by road is freely permitted. The State Governments are being advised to take action under the Essential Commodities Act to check the rise in price of coal.

SHRI DHARAMRAO AFZALPURKAR: According to the statement, "all the coalmines have been nationalised". That is a good thing, but after the nationalisation of the coalmines, the small industrialists and other persons are not getting the coal as per their requirements. But here, the statement has disclosed that "investment plans are being formulated to increase the production..." I want to know how many months and how many years it will take to increase the production and supply the requirements to the needy persons.

THE MINISTRY OF HEAVY INDUSTRY AND STEEL AND MINES (SHRI T. A. PAI): Sir, I know and I am fully aware of the difficulties in the availability of coal for the small industries and the consumers for soft-coke and the brick-making coal also. The railways had given a low priority for this last type of coal that I mentioned. But I am requesting the railways to give considerable importance to the movement of this also, because it affects the lives of the common man and we are very much interested in seeing that the availability of coal to the small scale industries and to the people at large is assured.

So far as the investment is concerned it will take time. If we have to double the capacity we have to take